Construction and upgradation of Sagarmala port

891. SHRI ANIL DESAI: Will the Minister of SHIPPING be pleased to state:

(a) whether Sagarmala envisions rapid port-led development that will make the coastlines a more integral part of India's growth;

(b) whether the construction and upgradation of ports and maritime floating infrastructure for maritime transport will require large quantities of high-grade steel; and

(c) if so, the steps being taken by Government to procure high grade steel for the project?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI MANSUKH MANDAVIYA): (a) Yes, Sir.

(b) Yes, Sir. Large quantities of special steel suitable for corrosion resistance and marine structure shall be required.

(c) Indian steel producers are already making steel for such application including ship building. In case any requirement of high grade steel arises, endeavour shall be made to develop them indigenously.

Waterways projects between Varanasi and Haldia

892. SHRI RITABRATA BANERJEE: Will the Minister of SHIPPING be pleased to state:

(a) whether India's longest waterway project on the river Ganga underwent any environmental clearance, especially for the dredging between Varanasi and Haldia and if so, details thereof;

(b) if not, the reasons therefor;

(c) whether Government plans to conduct or has conducted any consultations with locals or Civil Society Organisations, for environmental and ecological matters and if so, details thereof;

(d) if not, the reasons therefor; and

(e) whether Government has conducted/is aware of any study on severe ecological threats from dredging activities and the impending harm due to lack of any environmental clearance and if so details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI MANSUKH MANDAVIYA): (a) to (e) The Jal Marg Vikas Project (JMVP) is being implemented

for augmentation of navigation capacity on the Haldia-Varanasi stretch of National Waterway-1 on Ganga-Bhagirathi-Hooghly River System with technical and financial support of the World Bank. The Ministry of Environment, Forests and Climate Change (MoEF&CC) has concurred with the decision that as per extant legal position, no prior Environment Clearance (EC) is required for maintenance dredging in navigational channel for Inland Waterways including dredging under JMVP. Clearances/approvals and details of public consultation under JMVP are given in the Statement (*See* below).

To safeguard environment and ecology in the country, Inland Waterways Authority of India (IWAI) has undertaken Detailed Environment Assessment (EA) for JMVP through renowned consultants as per requirement under the World Bank Operational Policies. As part of the EA, extensive consultations with stakeholders (including Locals and Civil Society Organisations) were carried out by the Consultants in June, July, September, October and November of 2015 and in February, 2016 along the project Corridor. Additionally, the draft cumulative Impact Assessment Report; the Consolidated Environmental Impact Assessment Report containing the Environment Management Plans (EMPs) for maintenance dredging, barge operations, the Farakka Navigational Lock, the multimodal terminals at Sahibganj, Varanasi and Haldia, the Executive Summary, and the Consolidated Social Impact Assessment-cum-Resettlement Action Plan were published on the Inland Waterways Authority of India (IWAI) website in May, 2016 for information and comments from the public. These reports were finalised on the basis of comments received from the public and the World Bank.

The National Board for Wildlife (NBWL), MoEF&CC accorded permission for movement and plying of inland vessels through the Turtle Wildlife Sanctuary, Varanasi, Uttar Pradesh on 12th June 2017 as no dredging is proposed in the wildlife sanctuary areas such as Vikramashila Gangetic Dolphin Sanctuary, Bhagalpur and Kashi Turtle Sanctuary, Varanasi.

IWAI commissioned a consultancy in December, 2017 to carry out a special study on the effect of navigational activities on the Gangetic Dolphin. The scope of the study on 'Effect of Navigational Activities on Dolphin in the NW-1' was finalized in a brain-storming session held on 14th October, 2016 at IWAI, Naida with the subject experts from Patna University, Tilka Manjhi Bhagalpur University, Wildlife Institute of India, National Mission for Clean Ganga (NMCG) and also in consultation with the World Bank.

Under the JMVP, a Consultant has been engaged by the IWAI for identification of Risk Assessment (RA) and preparation of Disaster Management Plan (DMP) for National Waterway-1. The objective of consultancy service is to assess the risk associated with ongoing and proposed cargo and passenger movement and other navigational activities including maintaining fairway through NW-1 and identifying abetment measures towards developing a proposal for integration of IWT related disasters into existing District Disaster Management Plan (DDMP).

Statement

Clearances/approvals received and Public Consultations under Jal Marg Vikas Project (JMVP) Clearances and approvals received

- Wildlife clearance for the movement of vessels through Kashi Turtle Wildlife Sanctuary, Varanasi: The National Board for Wildlife (NBWL), MoEF&CC recommended for movement and plying of inland vessels through the Turtle Wildlife Sanctuary, District Varanasi, Uttar Pradesh *vide* letter dated 12th June 2017 of UP State Board for Wildlife.
- CRZ Clearance for the Multimodal Terminal at Haldia: The MoEF&CC granted the CRZ clearance for Multi modal Terminal at Haldia on 6th November, 2017.
- Oil Spill Disaster Contingency Plan approved by Indian Coast Guard, Haldia on 22nd December, 2016.
- National Ganga River Basin Authority (NGRBA) examined and supported the proposal for construction of New Navigational Lock at Farakka on 28.02.2016
- The ICAR-Central Inland Fisheries Research Institute (ICAR-CIFRI), Barrackpore had carried out a special study on the 'Impact assessment of coal transportation through barges along the National Waterway-1 (Sagar to Farakka) along river Ganga. The study revealed no significant changes in water quality parameters.
- In addition, a Project Oversight Committee (POC) is constituted to provide critical guidance and evaluation of the project. Representatives of the States, through which NW-I passes, are included in this Committee to facilitate closer interaction, sharing and dissemination of views on issues that may concern the respective State Governments. The Committee comprises of senior representatives of IWAI, Central Water Commission and concerned State Governments of Uttar Pradesh, Bihar, Jharkhand and West Bengal. The Committee is expected to meet once in three months at IWAI, Noida or in the capital or project sites of any of the four States.

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Public consultations

Detailed Environmental Assessment (EA) has been undertaken for all the proposed components to identify the environmental issues associated with the Jal Marg Vikas Project (JMVP). The Environmental Impact Assessment was carried out in line with the World Bank Operational Policies, IFC Guidelines and MoEF&CC Guidelines.

The environmental assessments were carried out in substantial consultation with stakeholders, to ensure that the environmental assessment and other compliance requirements are in alignment with the policies and procedures as specified by the Government of India and the World Bank Group safeguard policies.

Stakeholder's view and perception was assessed through informal and formal public consultation meetings. The different stakeholder's *viz.* government officials, NGOs, village panchayats (village administration), people (male, female) were contacted and consulted during the course of the study. Stakeholders were informed about the project components and likely environmental impacts before seeking their views. In each consultation, all efforts were made to have adequate participation from women as well. Consultations have been carried out for the project in two stages. First stage consultation was undertaken during impact assessment process to identify the concerns of people. which were duly addressed through appropriate mitigation measures. Second stage consultation was undertaken after preparation of EIA report to assess the adequacy and acceptability of the proposed mitigation measures and management plan.

Haldia Terminal	September, 2015
Farakka Lock	June, 2015
Sahibganj Terminal	July-November, 2015
Varanasi Terminal	October-November, 2015
Buxar Area	February, 2016
Patna	February, 2016

Period of Public Consultation

The draft ESIA reports (the CIA, the Consolidated EA containing the EMPs for maintenance dredging and barge operations; the stand-alone EMPs for Farakka Lock, Sahibganj, Varanasi and Haldia Terminals; and the Executive Summary, and Consolidated Social Impact Assessment cum Resettlement Action Plan) were disclosed on the IWAI website in May, 2016.

Based on the comments from stakeholders, the EIA reports were revised in

September, 2016. These revised versions of the ESIA reports are uploaded on IWAI website in December, 2016.

An executive summary of consolidated EA report is available for public scrutiny 111 local language (Hindi and Bengali) versions at IWAI website. EIA report for entire Jal Marg Vikas Project and its executive summary is also disclosed at IWAI website and as per provisions of World Bank disclosure policies.

Any new investments in future that require use of a safeguard instrument such as an EIA reports will also follow the World Bank operational policies for public consultation and for disclosure.

Public consultations ensured involvement of public, NGO, experts in the project's pre-planning stage itself and addresses of their concerns and expectations from the project. The community members, government officials and NGO members opined that the proposed project would contribute to social and economic development of the region. The proposed project would contribute to increased employment opportunities for the local people Juring and after project implementation. The communities welcomed the project and all were in favour of the project. However, some of the fishermen and land holders have raised some concerns about the fishing activities/yield and the compensation to be given. Major issues highlighted during consultations were adequate compensation against the land, loss of livelihood, provision of alternate employment, river water pollution, fish yield and disruption of fishing activities. Each of the issues raised by stakeholders was analysed for practical and scientific basis, and for developing an appropriate mitigation, management and monitoring plan, depending on its importance and practicality.

Compensation for land acquisition in Polavaram project

893. DR. K. V. P. RAMACHANDRA RAO: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether it is a fact that Government is delaying the payments to farmers whose lands were acquired for construction of Polavaram Project under Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013; and

(b) if so, the details thereof and if not, the area of land required for the project, area acquired till date and compensation paid to number of farmers and expenditure incurred and expenditure to be incurred under the new Act?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI ARJUN RAM